

SHRI K. RAGHU RAMAIAH: I have got it here with me.

SHRI S. M. BANERJEE: What is going to be done about it?

SHRI K. RAGHU RAMAIAH: I have taken note of it.

"That leave be granted to introduce a Bill further to amend the Imports and Exports (Control) Act, 1947."

The motion was adopted.

SHRI VISHWANATH PRATAP SINGH): I introduce the Bill.

12.12 hrs.

DEMANDS FOR EXCESS GRANTS
(GENERAL), 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, I beg to present a statement showing Demands for Excess Grants in respect of the get (General) for 1973-74.

SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL) 1975-76

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHTAGI): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1975-76.

12.13 hrs.

IMPORTS AND EXPORTS (CON-
TROL) AMENDMENT BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to move for leave to introduce a Bill further to amend the Imports and Exports (Control) Act, 1947.

MR. SPEAKER: The question is:

STATEMENT RE: IMPORTS AND
EXPORTS (CONTROL) AMENDMENT
ORDINANCE

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Imports and Exports (Control) Amendment Ordinance, 1975, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

ELECTION LAWS (EXTENSION TO
SIKKIM) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): Sir, I beg to move for leave to introduce a Bill to provide for the extension of the Representation of the People Act, 1950 and the Representation of the People Act, 1951 to the State of Sikkim.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the extension of the Representation of the People Act, 1950 and the Representation of the People Act, 1951, to the State of Sikkim."

The motion was adopted.

DR. V. A. SEYID MUHAMMAD: I introduce the Bill.

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